

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/19726/2026	JAY KISHAN MEHRA VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /28 /2026 () //	
2	D-BLAPL/19732/2026	AMAN PAL VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /45 /2026 () //	
3	D-BLAPL/19733/2026	NILAMANI OJHA @ NILU VS STATE OF ODISHA	SATYABAN SAHOO VS	BHANDARIPOKHARI /60 /2026 () //	
4	D-BLAPL/19734/2026	MONTY DAS VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	TALCHER TOWN /623 /2026 () //	AOR20230000065C202600018
5	D-BLAPL/19737/2026	SK.ABID VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	/ /0 () //	
6	D-BLAPL/19739/2026	RAJANI KANTA PATTANAYAK VS DIRECTORATE OF ENFORCEMENT GOVT. OF INDIA, UNION OF INDIA	ASHWINI KUMAR DAS VS	/ /0 () //	
7	D-BLAPL/19742/2026	SACHIN SHUKLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI SADAR /123 /2026 () //	
8	D-BLAPL/19743/2026	AJIT LIMA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SPL.TASK FORCE /2 /2022 () //	
9	D-BLAPL/19746/2026	SUDAM BAG @ BAGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH /170 /2025 () //	
10	D-BLAPL/19748/2026	DURYODHAN BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	COLLIERY /213 /2026 () //	
11	D-BLAPL/19753/2026	SATYA PRAKASH SINGH VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BIRMITRAPUR /56 /2026 () //	

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12	D-BLAPL/19758/2026	SIPU RAULA VS STATE OF ODISHA	CHINMAYA MISHRA VS	ADVA /158 /2025 () //	
13	D-BLAPL/19763/2026	DIPANKAR PANDA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	BARKOTE /133 /2026 () //	
14	D-BLAPL/19768/2026	SURESH KUMAR SAHOO VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	BOLANGIR TOWN /302 /2026 () //	
15	D-BLAPL/19773/2026	M. ARJUN RAO @ CHINTU RAO @ CHINA RAO VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	MALKANGIRI /529 /2023 () //	
16	D-BLAPL/19775/2026	BIJAY BISWAS VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	MALKANGIRI SADAR /116 /2026 () //	
17	D-BLAPL/19777/2026	DEEPAK KUMAR MANDAL @ DEEPAK MANDAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NAIKANI-DIHI /157 /2025 () //	
18	D-BLAPL/19783/2026	SUNIL ORAM VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH SADAR /238 /2025 () //	
19	D-BLAPL/19785/2026	ABHISEK ROUT VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	MARKAT NAGAR /182 /2026 () //	
20	D-BLAPL/19789/2026	HALADHAR NAYAK VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /178 /2025 () //	
21	D-BLAPL/19791/2026	BALARAM BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
22	D-BLAPL/19794/2026	PAPU BEHERA VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	RAMBHA (KHALLIKOTE) /731 /2023 () //	
23	D-BLAPL/19796/2026	RINKU NAIK	ARUN KUMAR DAS	MOTANGA /206 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/19801/2026	ASHIS NAYAK	DIBYA PRAKASH MISHRA	DHANUPALI /489 /2025	AOR20220002454C202600087
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/19806/2026	KATI @ UPENDRA BAR	PRAMOD KUMAR JENA	RUPSA /85 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/19813/2026	MUNA @ PRASANTA SAHOO	SATYA RANJAN MULIA	NISCHINTAKOILI /119 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/19814/2026	B.DIMPAL KUMARI	BIJAYA KUMAR RAGADA	JHARSUGUDA /339 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/19815/2026	BATI @ NARENDRA DAS	DALIRANI BEHURAY	SORO /328 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/19816/2026	DULA @ SUSHANTA KUMAR BEHERA @ SUSANTA	BIJAY KUMAR BEHERA	NACHUNI /169 /2026	AOR20220001736C202600154
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/19817/2026	BATI @ NARENDRA DAS	DALIRANI BEHURAY	SORO /352 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/19818/2026	NITESH HOMECHAND ZANZAD	BIJAYA KUMAR RAGADA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/19819/2026	SUBHANKAR BISWAS	SANJEEV UDGATA	KALIMELA /87 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/19820/2026	KASINATH SWAIN	ABESH KAMAL	/ /	AOR20230000513C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/19821/2026	RUPAN MANDAL	BASANTA KUMAR DAS	R.UDAYAGIRI /17 /2006	
		VS	VS	()	

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35	D-BLAPL/19822/2026	STATE OF ODISHA CHHUTA @ INDRAJEET @ INDRAJIT MEHER VS	SK. ZAFARULLA VS	// PADAMPUR /192 /2023 ()	
36	D-BLAPL/19823/2026	STATE OF ODISHA BABULA BISOYI VS	RAMESH CHANDRA MAHARANA VS	// TIKABALI /51 /2020 ()	
37	D-BLAPL/19826/2026	STATE OF ODISHA BIJAY KUMAR BEHERA VS	ARUN KUMAR DAS VS	// DHENKANAL SADAR /190 /2024 ()	
38	D-BLAPL/19829/2026	STATE OF ODISHA ALOK PATRA VS	JAJATI KESHARI KHUNTIA VS	// MAHULPADA /7 /2026 ()	
39	D-BLAPL/19830/2026	STATE OF ODISHA ARJUN SAHU VS	BHABANI SHANKAR DASPARIDA VS	// JHARSUGUDA /330 /2026 ()	
40	D-BLAPL/19833/2026	STATE OF ODISHA SUNIL KUMAR KULLU VS	KANANBALA ROY CHOUDHURY VS	// SECTOR-19 /38 /2023 ()	
41	D-BLAPL/19834/2026	STATE OF ODISHA SAROJ KUMAR BEHERA @ SAROJ BEHERA VS	JAJATI KESHARI KHUNTIA VS	// REMUNA /23 /2026 ()	
42	D-BLAPL/19836/2026	STATE OF ODISHA DEBENDRA JENA VS	MANOJ OJHA VS	// SINGLA /207 /2024 ()	
43	D-BLAPL/19838/2026	STATE OF ODISHA RAHUL ROUT VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()	
44	D-BLAPL/19843/2026	STATE OF ODISHA SUBHEN BAGHAR VS	AMLAN SHAKTI PAUL VS	// / /0 ()	
45	D-BLAPL/19846/2026	STATE OF ODISHA SANGEETA BARIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// KHANDAGIRI P.S. /421 /2025 () //	

ORISSA HIGH COURT

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46	D-BLAPL/19847/2026	SALIM HATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 0 //	
47	D-BLAPL/19848/2026	SURENDRA DEHURY @ DEHURI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	KISINDA /45 /2025 0 //	
48	D-BLAPL/19851/2026	RAKESH KUMAR NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /108 /2026 0 //	
49	D-BLAPL/19853/2026	SWAPNIL DESHMUKH @ SWAPNIL SANTOSH DESHMUKH VS STATE OF ODISHA	SK. ZAFARULLA VS	KAKIRIGUMMA /38 /2026 0 //	
50	D-BLAPL/19854/2026	SURAJ UTTAM CHAVAN @ SURAJ CHAVAN VS STATE OF ODISHA	SK. ZAFARULLA VS	KAKIRIGUMMA /38 /2026 0 //	
51	D-BLAPL/19855/2026	AJIT NIAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	AMBABHONA /79 /2026 0 //	AOD20240000012C202600202
52	D-BLAPL/19856/2026	ANANT PANCHAL @ ANAND PANCHAL VS STATE OF ODISHA	SK. ZAFARULLA VS	KAKIRIGUMMA /38 /2026 0 //	
53	D-CMP/29346/2026	SANJIBAN @ SANJAYA SWAIN VS NIRANJAN SWAIN	GOPAL KRISHNA NAYAK VS	// 0 0 //	
54	D-CMP/29376/2026	SATRUGHAN SAHOO VS KUNTALA SWAIN	RAJKISHORE SWAIN VS	// 0 0 //	
55	D-CMP/29393/2026	MANJU DEI VS RAMAKANTA PALTASINGH	SHIB SHANKAR MOHANTY VS	// 0 0 //	
56	D-CMP/29397/2026	KUNI SAHU VS DWARAKAPATI SAHU	RAMESH CHANDRA PRADHAN VS	// 0 0 //	AOR20220001914C202600009
57	D-CMP/29439/2026	DHIRENDRA KUMAR PATI	AJIT CHANDRA MOHAPATRA	//	

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		VS	VS	0	
		GOVERNMENT OF ODISHA		//	
58	D-CONTC/29302/2026	PRADIP KUMAR SAMANTARY	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
59	D-CONTC/29315/2026	BAISHNAB CHARAN SETHI	ADV.	//	
		VS	VS	0	
		B.PARAMESWARAN, IAS		//	
60	D-CONTC/29322/2026	SUBHASHREE DASH	ADV.	//	
		VS	VS	0	
		GUHA POONAM TAPAS KUMAR, IAS		//	
61	D-CONTC/29324/2026	SUBHASHREE DASH	ADV.	//	
		VS	VS	0	
		SOMESH KUMAR UPADHYAY, IAS		//	
62	D-CONTC/29350/2026	ADITYA KUMAR BRAHMA	NRUSINGH CHARAN ROUT	//	
		VS	VS	0	
		AJAYA KUMAR PATRA,DEO,GANJAM		//	
63	D-CONTC/29361/2026	SANTOSH KUMAR ROUT	ADV.	//	
		VS	VS	0	
		NITYANANDA BARIK, DISTRICT EDUCATION OFFICER, CUTTACK		//	
64	D-CONTC/29362/2026	SANJAYA KUMAR BARIK	ADV.	//	
		VS	VS	0	
		DEEPAK PADHI, DISTRICT EDUCATION OFFICER,PURI		//	
65	D-CONTC/29363/2026	MAHENDRA KUMAR NAG	ADV.	//	
		VS	VS	0	
		ASHOK KUMAR BEHERA, OAS(SS)		//	
66	D-CONTC/29367/2026	SRINIVAS SWAIN	ADV	//	AOD20240000714C202600016
		VS	VS	0	
		INDRAMANI NAYAK, DIRECTOR, PANCHAYAT RAJ AND DW DEPT.		//	
67	D-CONTC/29368/2026	SIBA PRASAD DASH	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK,COMM. CUM SECRETARY,BHUBANESWAR		//	
68	D-CONTC/29369/2026	SIBA CHARAN SAHU	RASHMI KANTA ACHARYA	//	
		VS	VS	0	

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69	D-CONTC/29372/2026	PURNA CHANDRA BARIHA, DISTRICT EDUCATION OFFICER, KEONJHAR ACHYUTANANDA DEY VS BIRENDRA KARKARA, DSE, ORISSA	ADV. VS	// // 0 //	
70	D-CONTC/29374/2026	BENUDHARA NANDI VS BIRENDRA KARKARA, DSE, ORISSA	ADV. VS	// 0 //	
71	D-CONTC/29375/2026	BHASKAR CHANDRA JENA VS BIJAY MOHANTY, EXECUTIVE ENGINEER ELECTRICAL, SORO ELECTRICAL DIVISION, TPNODL	ADV. VS	// 0	
72	D-CONTC/29392/2026	NIRAKAR SAMAL VS SOURAV CHAKRABARTY, EXECUTIVE OFFICER, BHADRAK MUNICIPALITY	ADV VS	// 0 //	AOR20260000160C202600021
73	D-CONTC/29404/2026	PURNA CHANDRA MOHAPATRA VS ASWATHY S., IAS	ADV. VS	// 0 //	
74	D-CONTC/29411/2026	AVIMANYU MOHANTY VS ASWATHY S., IAS	ADV. VS	// 0 //	
75	D-CONTC/29415/2026	LALATENDU DAS VS ASWATHY S., IAS	ADV. VS	// 0 //	
76	D-CONTC/29418/2026	NIRAKAR KUNDU VS ASWATHY S., IAS	ADV. VS	// 0 //	
77	D-CONTC/29421/2026	BAIKUNTHA BIHARI BEURA VS ASWATHY S., IAS	ADV. VS	// 0 //	
78	D-CONTC/29425/2026	ANIL KUMAR NANDA VS ASWATHY S., IAS	ADV. VS	// 0 //	
79	D-CONTC/29428/2026	JINITA ROUT VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	

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80	D-CONTC/29431/2026	SITAPATI SETHI VS S.N.GIRISH, IAS	RASHMIKANTA MAHALIK VS	// 0 //	
81	D-CONTC/29438/2026	KAMAL KRUSHNA MAZUMDAR VS SHIBADIS PARIDA, TAHASILDAR, JATANI	ADV VS	// 0 //	AOR20220001626C202600002
82	D-CONTC/29447/2026	ALOK PRADHAN VS PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
83	D-CONTC/29450/2026	ROHAN PRADHAN VS PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
84	D-CONTC/29455/2026	CHINMAY KUMAR PRADHAN VS PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
85	D-CONTC/29456/2026	OM PRAKASH SAHU VS PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
86	D-CONTC/29459/2026	ASHISH BHUE VS PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
87	D-CONTC/29461/2026	DR. SUSHREE SANGEETA KAR VS ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// 0 //	AOD20240000618C202600130
88	D-CONTC/29465/2026	GUNANIDHI BEHERA VS PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
89	D-CONTC/29466/2026	DAYASAGAR PRADHAN VS PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
90	D-CONTC/29467/2026	SAHIL KUMAR PANDEY VS PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
91	D-CONTC/29471/2026	SAROJ KUMAR DAS	ADV.	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
92	D-CONTC/29475/2026	ROHAN PRADHAN	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI		//	
93	D-CONTC/29483/2026	MALAYA RANJAN BEHERA	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI		//	
94	D-CONTC/29487/2026	MUKESH MEHER	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI		//	
95	D-CONTC/29489/2026	PRAYAGRAJ BADAPANDA	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI		//	
96	D-CONTC/29498/2026	SUMITRA PARIDA	ADV.	//	
		VS	VS	0	
		RAGHURAM R.IYER, COLLECTOR, KENDRAPARA		//	
97	D-CONTC/29502/2026	KAILASH CHANDRA PAL	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
98	D-CONTC/29504/2026	KADAMBINI PADHY	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
99	D-CONTC/29508/2026	DR. PURANDAR BEHERA	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
100	D-CONTC/29526/2026	MANOJ KUMAR MISHRA	ADV.	//	
		VS	VS	0	
		MADHUSMITA SAHOO, I.A.S		//	
101	D-CONTC/29528/2026	KALANDI CHARAN MOHANTY	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
102	D-CONTC/29530/2026	DR.CHAITANYA SUNDAR DASH	ADV.	//	
		VS	VS	0	

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103	D-CONTC/29532/2026	ARAVIND AGRAWAL, IAS MAHESH KUMAR PANDA VS STATE OF ODISHA	ADV. VS	// // 0 //	
104	D-CONTC/29534/2026	MURALIDHAR SAHOO VS DIBYAJYOTI PARIDA, IAS	JAYDEEP PAL VS	// 0 //	
105	D-CONTC/29541/2026	PRITAM KUMAR PANDA VS B. PARAMESWARAM, DIRECTOR OF S.C AND S.T DEVELOPMENT DEPTT.	ADV VS	// 0 //	AOR20220001727C202600078
106	D-CONTC/29544/2026	JYOTIRMAYA PUJARI VS B. PARAMESWARAM, DIRECTOR OF SC AND ST DEVELOPMENT DEPTT.	ADV VS	// 0 //	AOR20220001727C202600079
107	D-CONTC/29545/2026	ALOK MISHRA VS SRI KALIPRASANNA MAHAPATRA	Diptanshu Nanda VS	// 0 //	AOD20240000891C202600012
108	D-CRLA/19756/2026	ANIRUDHA PARAMANIK VS STATE OF ODISHA	ARIJEET MISHRA VS	BYREE /196 /2024 0 //	
109	D-CRLA/19774/2026	RATIKANTA LOHAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /76 /2025 0 //	AOD20240000364C202600166
110	D-CRLA/19809/2026	PADAN MALIK@PADMANABHA MALIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BINJHARPUR /314 /1997 0 //	
111	D-CRLA/19839/2026	ALEKHAMANI NAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAYAGADA TOWN /1 /2022 0 //	
112	D-CRLA/19844/2026	ARJUNA PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ATHAMALLIK /131 /2020 0 //	
113	D-CRLA/19852/2026	AMAL KRISHNA MONDAL VS UNION OF INDIA	PRATIK NAYAK VS	MADHUPATNA /307 /2024 0 //	

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114	D-CRLMA/19832/2026	AJIT KUMAR ROUT VS ANJINABALA ROUT	RAMESH CHANDRA SWAIN VS	/ /0 0 //	
115	D-CRLMC/19725/2026	SATYAJEET NANDA VS STATE OF ODISHA	SASMITA SAHOO VS	/ / 0 //	AOR20250001022C202600002
116	D-CRLMC/19727/2026	ANIL KUMBHAR VS STATE OF ODISHA	MAHADEV SAHU VS	MAHILA PS SAMBALPUR /52 /2024 0 //	AOR20220002238C202600021
117	D-CRLMC/19744/2026	SAGARIKA MOHAPATRA VS STATE OF ODISHA	PRADIP KUMAR RAY VS	INDUASTRIAL,NISA /160 /2025 0 //	
118	D-CRLMC/19747/2026	RAMPADA MANNA @ MANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 0 //	
119	D-CRLMC/19759/2026	RAMPADA MANNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 0 //	
120	D-CRLMC/19766/2026	SAPAN MISTRY VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	MALKANGIRI /223 /2020 0 //	
121	D-CRLMC/19772/2026	SAMBHUNATH MOHANTA VS STATE OF ODISHA	LAXMIDHAR DASH VS	/ / 0 //	AOR20220003390C202600033
122	D-CRLMC/19781/2026	BAPI @ DILLIP KUMAR SAMAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /16 /2015 0 //	
123	D-CRLMC/19786/2026	SNEHAMANJARI LENKA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /249 /2026 0 //	
124	D-CRLMC/19788/2026	LAXMAN@MITU SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	KISHORENAGAR (ANUGUL) /44 /2025 0 //	
125	D-CRLMC/19802/2026	JITENDRRIYA @ JITENDRA PANIGRAHI	SIDDHANT SARANGI	BALANGA /45 /2011	AOD20260000163C202600057

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/19804/2026	RAMESH CHANDRA SHA	AMIYA RANJAN SWAIN	NANDIPADA /227 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/19835/2026	ASHEEM RAJ PARIDA	SURYA NARAYAN MISHRA	NIMAPADA /100 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/19837/2026	SAI DARBAR INFRATECH PVT LTD	SOUBHAGYA SWAIN	/ /	AOR20220001296C202600092
		VS	VS	()	
		NITYANANDA PARIDA		//	
129	D-CRLMC/19842/2026	JAYAPRAKASH PANY @ DR. JAYAPRAKASH PANY	SUBHALAXMI PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/19860/2026	ANAND SWARNOKAR	RUCHI RAJGARHIA	MAHILA PS,SEC-3,ROURKELA /29 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/19741/2026	JAGANNATH GHADAI	SATYABRATA SENAPATI	/ /0	
		VS	VS	()	
		DIRECTOR GENERAL OF POLICE		//	
132	D-CRLMP/19769/2026	PRAFULLA CHANDRA KAR	HARAPRASAD PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/19797/2026	MURARI CHANDAN	MOHAMMED RIAZ	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/19810/2026	K. MOTALI	SUJIT KUMAR SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/19824/2026	SANDIP KUMAR PRASAD	ASHOK KUMAR SARANGI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/19831/2026	MANMOHAN JENA	GHANASHYAM DASH	/ /	AOD20240000821C202600014
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMP/19858/2026	STATE OF ODISHA SON OF THE INFORMANT VS	SK. ZAFARULLA VS	// / /0 0	
138	D-CRLMP/19863/2026	STATE OF ODISHA PABITRA SAHU VS	BISWARANJAN MAHARATHA VS	// / 0	AOD20240000586C202600187
139	D-CRLMP/19864/2026	STATE OF ODISHA PINKI SAHOO VS	Manoj kumar Panda VS	// / 0	AOR20220001626C202600003
140	D-CRLREV/19724/2026	SUKANTA SAHOO BENAZIR BIBI VS	SIDHANT DWIBEDI VS	// / /0 0	
141	D-CRLREV/19800/2026	REPUBLIC OF INDIA BIJU DAS @ BIJU DAS VS	JYOTIRMAYA SAHOO VS	// / 0	KHALLIKOTE /153 /2011
142	D-CRLREV/19862/2026	STATE OF ODISHA BINOD KUMAR HEMBRAM VS	SIDDHARTH GOUTAM DAS VS	// / /0 0	
143	D-EXP/29338/2026	GYANENDRA PRATAP SINGH GAJENDRA PRASAD JENA VS	PURNA CHANDRA JENA VS	// / 0	
144	D-EXP/29342/2026	STATE OF ODISHA BASANTA KUMAR PATTANAYAK VS	ADV. VS	// / 0	
145	D-EXP/29383/2026	SOVA SHARMA, I.A.S. BASANTA KUMAR SINGH VS	SIDHESWAR MALLIK VS	// / 0	AOR20220003390C202600032
146	D-FAO/29329/2026	STATE OF ODISHA DEBADI TRINATH@D.TRINATH VS	PRADEEP KUMAR MISHRA VS	// / 0	
147	D-FAO/29385/2026	UDU BARIKI THE MANAGER LEGAL, M/S. TATA AIG GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS	UDU BARIKI VS	// / 0	
		SAMIR KUMAR SETHI		//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-FAO/29394/2026	BIDYUTPRAVA AGASTI VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
149	D-FAO/29395/2026	ANJAN KUMAR PANI VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
150	D-FAO/29396/2026	ADITYA PRASAD RATH VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
151	D-FAO/29399/2026	MAMATA DASH @ DAS VS UNION OF INDIA	KARUNAKAR DAS VS VS	// 0 //	
152	D-FAO/29409/2026	BIJAY@BIJAYA KUMAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
153	D-FAO/29488/2026	RAJKISHORE DAS VS STATE OF ODISHA	SAROJA KANTA SAMAL VS VS	// 0 //	AOR20220001583C202600159
154	D-FAO/29510/2026	GUNAKAR PANDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS VS	// 0 //	
155	D-GUAP/29300/2026	SAROJ KUMAR BEHERA VS DEBAJANI ARKA	PRABIN DAS VS VS	// 0 //	
156	D-MACA/29366/2026	PRATAP CHANDRA SWAIN VS DANDAPANI BHOI	KAPILA CHARAN NAYAK VS VS	// 0 //	
157	D-MACA/29384/2026	SHRI RAM GENERAL INSURANCE COMPANY LTD., ANAND VS SUBASH PALEI	ANAND ALI KHAN VS VS	// 0 //	
158	D-RPFAM/29307/2026	KUMAR DEV AKARSHITA BEHARDOLAI VS LILIMA KARJEE	SOUBHAGYA KUMAR DASH VS VS	// 0 //	AOR20220001631C202600185
159	D-RPFAM/29349/2026	JITENDRA KUMAR MOHAPATRA	LALITENDU MISHRA	//	AOR20220001610C202600046

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
160	D-RPFAM/29408/2026	VS PUSPALATA MOHAPATRA @ PARIDA RATIKANTA PANDA	VS KALPATARU MISHRA	0 // //	
161	D-RSA/29442/2026	VS ANUPAMA PANDA @ SATAPATHY SHANTILATA ROUT	VS BIBHUTI BHUSAN MISHRA 2	0 // //	AOD20240000951C202600004
162	D-RSA/29494/2026	VS NAGENDRANATH KHUNTIA SURENDRA MOHANTY	VS BYOMOKESH SAHOO	0 // //	
163	D-TRP(C)/29429/2026	VS PRAMILA NAYAK SNIGDHA MISHRA	VS SWARUP KUMAR PATNAIK	0 // //	
164	D-WA/29325/2026	VS BIKASH KUMAR DASH AFSANA PERWEEN	VS SURYA PRATAP DEO	0 // //	
165	D-WA/29390/2026	VS HOTEL HINDUSTHAN INTERNATIONAL(HHI), BBSR CHAIRMAN OF STATE SELECTION BOARD OF ODISHA	VS SASMITA DEBATA	0 // //	LOD20240000172C202600209
166	D-WA/29525/2026	VS MANOJ KUMAR BEHERA SUJATA SINGH	VS DR. BINODA KUMAR MISHRA	0 // //	AOR20220001616C202600033
167	D-WP(C)/29291/2026	VS STATE OF ODISHA Dr. BRAJA MOHAN SASMAL	VS SANDHYARANI PANI	0 // //	AOR20230000010C202600109
168	D-WP(C)/29292/2026	VS STATE OF ODISHA HEMANTA KUMAR GARTIA	VS SWAPNIL ROY	0 // //	AOR20220001600C202600172
169	D-WP(C)/29293/2026	VS STATE OF ODISHA AADYA MISHRA	VS SRINIVAS MOHANTY	0 // //	AOR20230000802C202600099
170	D-WP(C)/29294/2026 WP(C)/19997/2026	VS STATE OF ODISHA MANAS RANJAN SOREN	VS MANOJA KUMAR KHUNTIA	0 // //	

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/29295/2026 WP(C)/20001/2026	STATE OF ODISHA BIJULI BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // 0	
172	D-WP(C)/29296/2026 WP(C)/20035/2026	ASIM KUMAR DEBATA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
173	D-WP(C)/29297/2026 WP(C)/20006/2026	JAYASHREE BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
174	D-WP(C)/29298/2026 WP(C)/19995/2026	MOHANTA SMRUTIREKHA KAILIYAR VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
175	D-WP(C)/29299/2026	SUKANTI RANASINGH VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
176	D-WP(C)/29301/2026 WP(C)/19994/2026	MANIKYA BASKEY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
177	D-WP(C)/29303/2026	VENKATESWARA EDUCATIONAL TRUST, BERHAMPUR VS STATE OF ODISHA	PRASENNAN DASH VS	// 0 //	
178	D-WP(C)/29304/2026	NILAKANTHA COLLEGE OF NURSING, MALKANGIRI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //	
179	D-WP(C)/29305/2026 WP(C)/20020/2026	SILPA PRIYADARSANI DAS VS UNION OF INDIA	ITISHREE TRIPATHY VS	// 0 //	
180	D-WP(C)/29306/2026	THE VILLAGE DAVA, BARAGARH VS GHANASHYAM DANASANA	SUDHIR KUMAR MALLICK VS	// 0 //	
181	D-WP(C)/29308/2026	BENUDHAR PATRA VS STATE OF ODISHA	MITHUN DAS VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/29309/2026	PRATIMA PRADHAN VS STATE OF ODISHA	SOMA PATNAIK VS VS	// 0 //	AOD20260000117C202600035
183	D-WP(C)/29310/2026	NIBEDITA MOHANTY VS KEDARNATH PATTNAYAK	BISWANATH PATNAIK VS VS	// 0 //	
184	D-WP(C)/29311/2026	BAIKUNTHANATH SATPATHY VS CHAIRMAN CUM MANAGING DIRECTOR OSRTC, KHURDA	KAMALAKANTA NAYAK VS VS	// 0 //	
185	D-WP(C)/29312/2026	RAJKISHORE MOHANTY VS STATE OF ORISSA	DEEPAK KUMAR SAHOO VS VS	// 0 //	
186	D-WP(C)/29313/2026	KAMAL HARIZAN @ KAMAL LOCHAN HARIZAN @ CHANDRA VS STATE OF ODISHA	KANTI PRAHARAJ VS VS	// 0 //	
187	D-WP(C)/29314/2026 WP(C)/19984/2026	SAROJ KUMAR MISHRA VS STATE OF ODISHA	SWAPNIL ROY VS VS	// 0 //	
188	D-WP(C)/29316/2026 WP(C)/19985/2026	DR. DIPTIMAYEE JENA VS STATE OF ODISHA	AVIJIT MISHRA VS VS	// 0 //	
189	D-WP(C)/29317/2026	PRADEEP DAS VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS VS	// 0 //	
190	D-WP(C)/29318/2026	M/S TILOTTAMA AGENCY, BALASORE VS THE ASSISTANT COMMISSIONER OF STATE TAX, BALASORE CIRCLE, BALASORE	BHABANI PRASAD MOHANTY VS VS	// 0 //	
191	D-WP(C)/29319/2026	KARTIKESWAR BHUYAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS VS	// 0 //	
192	D-WP(C)/29320/2026	PRAGATIKA DALEI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
193	D-WP(C)/29321/2026	BINOD KUMAR BHADRA	BHABANI PRASAD MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		THE ASSISTANT COMMISSIONER OF STATE TAX, BALASORE CIRCLE, BALASORE		//	
194	D-WP(C)/29323/2026	PRADIP KUMAR PATRA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/29326/2026	MANORANJAN RAJ	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE ASSISTANT COMMISSIONER OF STATE TAX, BALASORE CIRCLE, BALASORE		//	
196	D-WP(C)/29327/2026	RATAN KUMAR BEHERA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/29328/2026	LAXMIPRIYA BEHERA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/29330/2026	SESHADEV KAR	AMIYA KUMAR MOHANTY A	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/29331/2026	SARBESWAR PADHAN	LAXMIKANTA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/29332/2026	M/S CROCHET INDUSTRIES PVT. LTD., GANJAM	UMA CHARAN MISHRA	//	
	WP(C)/20030/2026	VS	VS	0	
		UCO BANK, BHUBANESWAR, KHURDA		//	
201	D-WP(C)/29333/2026	DEVARAJ PANDA	BHABANI SHANKAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/29334/2026	DR.BASANTA KUMAR NAIK	SUSANTA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/29335/2026	BIKASH DEB	JANMEAJAYA DASH	//	
		VS	VS	0	
		PRINCIPAL COMMISSIONER OF INCOME TAX, BHUBANESWAR-1		//	
204	D-WP(C)/29336/2026	SUKUMAR DEY	SWARUP KUMAR PATNAIK	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/29337/2026 WP(C)/20043/2026	STATE OF ODISHA SJ ENVIRONMENTAL SOLUTIONS PVT LTD, CUTTACK VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR	ABHISHEK DASH VS JANMEAJAYA DASH	// // 0 //	AOD20240000186C202600051
206	D-WP(C)/29339/2026	BIKASH DEB VS PRINCIPAL COMMISSIONER OF INCOME TAX, BHUBANESWAR-1	JANMEAJAYA DASH VS PRADEEP KUMAR KHUNTIA	// 0 //	
207	D-WP(C)/29340/2026	BILLOSH JONPURI VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS SANTOSH KUMAR SWAIN	// 0 //	AOD20250000656C202600016
208	D-WP(C)/29341/2026	KALPALATA SWAIN VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS RAMANATH ACHARYA	// 0 //	
209	D-WP(C)/29343/2026 WP(C)/20031/2026	SUBRAT KUMAR MISHRA VS STATE OF ODISHA	RAMANATH ACHARYA VS BASUDEV BARIK	// 0 //	AOD20240000430C202600039
210	D-WP(C)/29344/2026	PANCHANAN BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS BASUDEV BARIK	// 0 //	
211	D-WP(C)/29345/2026	SANJAY KUMAR KHATUA VS STATE OF ODISHA	BASUDEV BARIK VS SURYAKANTA DWIBEDI	// 0 //	
212	D-WP(C)/29347/2026	KRUSHNA PRASAD SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS SURENDRA KUMAR SAHOO	// 0 //	
213	D-WP(C)/29348/2026	GIRISH KUMAR MOHANTY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS MADHUMITA PANDA	// 0 //	
214	D-WP(C)/29351/2026	ARABINDA BAG VS UNION OF INDIA	MADHUMITA PANDA VS DILLIP KUMAR RAY	// 0 //	
215	D-WP(C)/29352/2026	ASHOK RANJAYA @ ASHOK KUMAR RANAJAYA VS STATE OF ODISHA	DILLIP KUMAR RAY VS //	// 0 //	AOR20220001556C202600016

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/29353/2026	BASANTA KUMAR MALLICK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS VS	// 0 //	
217	D-WP(C)/29354/2026	BINAYA KRUSHNA PATTNAIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS VS	// 0 //	
218	D-WP(C)/29355/2026	VKMCP-UMSL (JV) VS STATE OF ODISHA	ARPIT SARANGI VS VS	// 0 //	AOR20220001422C202600001
219	D-WP(C)/29356/2026	Y.SRINIVASA RAO VS STATE OF ODISHA	NIHAL RATH VS VS	// 0 //	
220	D-WP(C)/29357/2026	DOLAGOBINDA BEHERA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS VS	// 0 //	
221	D-WP(C)/29358/2026 WP(C)/20025/2026	SUSMITA PATTNAIK VS STATE OF ODISHA	MANAS RANJAN PADHI VS VS	// 0 //	
222	D-WP(C)/29359/2026	PRAMOD RANJAN KAR VS AKSHAYA KUMAR KAR	PRADEEP KUMAR DAS VS VS	// 0 //	
223	D-WP(C)/29360/2026	JHARANA PATRA VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS VS	// 0 //	
224	D-WP(C)/29364/2026	MANORAMA SAHOO VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS VS	// 0 //	
225	D-WP(C)/29365/2026	KISHORE KUMAR SWAIN VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS VS	// 0 //	
226	D-WP(C)/29370/2026	IMMERSIVEVISION TECHNOLOGY PVT. LTD., MAHARASHTRA VS ODISHA STATE MEDICAL CORPORATION LIMITED, BHUBANESWAR	PRAGYAN MOHANTY VS VS	// 0 //	
227	D-WP(C)/29371/2026	VKMCP-UMSL (JV)	ARPIT SARANGI	//	AOR20220001422C202600002

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/29373/2026	UTTAM PANIGRAHI	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/29377/2026	MAMINA SAHOO	DEBI PRASAD DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/29378/2026	NITYARANJAN NAYAK	SAILABALA JENA	//	
		VS	VS	0	
		THE BRANCH MANAGER, UCO BANK, JAJPUR		//	
231	D-WP(C)/29379/2026	MADHUSMITA SAHU	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/29380/2026	SWAPNA KHUNTIA	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600085
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/29381/2026	ROHIT RAM	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/29382/2026	SHAIKH ZAKIRUDDIN SHAIKH @ SHAIKH ZAKIR	RAJIV KUMAR MAHANTA	//	AOR20220001662C202600040
		VS	VS	0	
		CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED		//	
235	D-WP(C)/29386/2026	SIBA SETHI @ SHIBA SETHI	SANJAY KUMAR PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/29387/2026	KAIBARTA PADHAN	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/29388/2026	BHARATI DEVI	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600084
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/29389/2026	BULU PANIGRAHI	BINOD KUMAR HATI	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/29391/2026	STATE OF ODISHA JAYANTA KUMAR MOHANTA VS	DHANESWAR BEHERA VS	// // 0	AOD20240000276C202600038
240	D-WP(C)/29398/2026	STATE OF ODISHA VIKRAM PATNAIK VS	DEEPALI MAHAPATRA VS	// // 0	
241	D-WP(C)/29400/2026	STATE OF ODISHA PRITHWIRAJ BISWAL VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
242	D-WP(C)/29401/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI KANHU CHARAN LENKA VS	SANGRAM JENA VS	// // 0	
243	D-WP(C)/29402/2026	STATE OF ODISHA REEMA SAHU VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
244	D-WP(C)/29403/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI RANJIT PRASAD VS	SUSIL KUMAR PATTNAIK VS	// // 0	
245	D-WP(C)/29405/2026	STATE OF ODISHA FAKIR MOHAN BISHI VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
246	D-WP(C)/29406/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI PRATIVA PUROHIT VS	TUSHAR KANTA NAYAK VS	// // 0	
247	D-WP(C)/29407/2026	STATE OF ODISHA NIBEDITA BARIK VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
248	D-WP(C)/29410/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI GAJENDRA KUMAR SAHOO VS	TUSHAR KANTA NAYAK VS	// // 0	
249	D-WP(C)/29412/2026	STATE OF ODISHA BHAGYAJYOTI SABAR VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
		CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI		//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/29413/2026	RABINDRA KUMAR DASH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
251	D-WP(C)/29414/2026	PRASANTA KUMAR SAHU VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
252	D-WP(C)/29416/2026	AYUSH JOSHI VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
253	D-WP(C)/29417/2026	MANOJ KUMAR BISMAJHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
254	D-WP(C)/29419/2026	TULASIRANI SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
255	D-WP(C)/29420/2026	DINABANDHU ROUT VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY (O.U.A.T) KHORDHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
256	D-WP(C)/29422/2026	BIDYADHAR SAHOO VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //	
257	D-WP(C)/29423/2026	PINKI BUDEK VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
258	D-WP(C)/29424/2026	AMARJIT MOHAPATRA VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //	
259	D-WP(C)/29426/2026	BANAMALI SAHOO VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //	
260	D-WP(C)/29427/2026	PRASANT KUMAR MOHARANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
261	D-WP(C)/29430/2026	KALYANI MOHANTY	MD. AKRAM	//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/29432/2026	SURESH CHANDRA ROUT	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/29433/2026	APARNA NAYAK	SANTOSH KUMAR NANDA	//	
		VS	VS	0	
		ZONAL MANAGER-CUM-DISCIPLINARY AUTHORITY, INDIAN BANK, ZONAL OFFICE BERHAMPUR, BERHAMPUR			
264	D-WP(C)/29434/2026	PRABHANJAN MAHAPATRA	MANAS ANKIT BOHIDAR	//	
		VS	VS	0	
		THE COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	
265	D-WP(C)/29435/2026	JANMEJAYA PANDA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/29436/2026	PRATIK JALAN	SEPHALEE DAS	//	AOD20240000667C202600024
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/29437/2026	JAGANNATH MALLIK	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/29440/2026	PURBATANA EKHARAJAT MAHALA RAIYAT SURAKHESHWARI, PURBAKHORDHA	KAMESHWAR KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/29441/2026	MAA DURGA SHG GROUP, KOMAND, NAYAGARH	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/29443/2026	CHANDRAMANI DALABEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/29444/2026	ADITYA KESHARI MOHAPATRA	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/29445/2026	SAI BABA SELF-HELP GROUP (SHG), BALUGAON, NAMIKOT	AMITAV TRIPATHY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/29446/2026	STATE OF ODISHA MADHU SUDAN DAS VS	KUNAL KUMAR SWAIN VS	// // 0	
274	D-WP(C)/29448/2026	STATE OF ODISHA MAA SARASWATI SHG GROUP, NAYAGARH VS	AMITAV TRIPATHY VS	// // 0	
275	D-WP(C)/29449/2026	STATE OF ODISHA GOPINATH SETHY VS	DHANANJAYA MUND VS	// // 0	AOR20220001492C202600171
276	D-WP(C)/29451/2026	STATE OF ODISHA BALUNKESWAR SHG GROUP, CHAHALI, NAYAGARH VS	AMITAV TRIPATHY VS	// // 0	
277	D-WP(C)/29452/2026	STATE OF ODISHA BISWARANJAN PATTANAYAK VS	BAIBASWATA PANIGRAHI VS	// // 0	AOD20220003503C202600044
278	D-WP(C)/29453/2026	STATE OF ODISHA M/S SHREE BHARAT MOTORS LIMITED, KHURDA VS	GOPABANDHU DASH VS	// // 0	
279	D-WP(C)/29454/2026	UNION OF INDIA MAA AMBIKA SHG, NAYAGARH VS	AMITAV TRIPATHY VS	// // 0	
280	D-WP(C)/29457/2026	STATE OF ODISHA N. RANJAN KUMAR VS	PADMANAV BHUTIA VS	// // 0	
281	D-WP(C)/29458/2026	UNION OF INDIA JANMAJAY MOHALIK VS	SIDDHARTH GOUTAM DAS VS	// // 0	
282	D-WP(C)/29460/2026	STATE OF ODISHA DILLIP KUMAR PARIJA VS	BIREN SANKAR TRIPATHY VS	// // 0	
283	D-WP(C)/29462/2026	STATE OF ODISHA MAA MAHAMYEE SHG GROUP, NAYAGARH VS	AMITAV TRIPATHY VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/29463/2026	KAPILESWAR UPPER PRIMARY SCHOOL, KENDRAPARA VS STATE OF ODISHA	ABHINAV KUNDABAN ROUT VS STATE OF ODISHA	// 0 //	
285	D-WP(C)/29464/2026	BISWA RANJAN DHAL VS STATE OF ODISHA	ATUL TRIPATHY VS STATE OF ODISHA	// 0 //	AOD20240000618C202600129
286	D-WP(C)/29468/2026	BIRA JURA PRADHAN @ KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	KUNSIK ANANDA GURU VS STATE OF ODISHA	// 0 //	
287	D-WP(C)/29469/2026	SAKTIKANTA NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS STATE OF ODISHA	// 0 //	
288	D-WP(C)/29470/2026	TRIVENI INSTITUTE OF PHARMACEUTICAL AND HEALTH SERVICES, MOHANGUDA VS STATE OF ODISHA	ANIL KUMAR MOHANGUDA VS STATE OF ODISHA	// 0 //	
289	D-WP(C)/29472/2026	PATRA MOTORS, CUTTACK VS STATE OF ODISHA	ANUPAM RATH VS STATE OF ODISHA	// 0 //	
290	D-WP(C)/29473/2026	GAGAN BIHARI SARANGI VS UNION OF INDIA	SADASIVA PATRA (1) VS UNION OF INDIA	// 0 //	
291	D-WP(C)/29474/2026	RAJKISHOR SAHOO VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
292	D-WP(C)/29476/2026	DHANMATI PUJHARI VS STATE OF ODISHA	NIRANJAN LENKA VS STATE OF ODISHA	// 0 //	
293	D-WP(C)/29477/2026	BIJAYA SAHOO VS THE TAHASILDAR, DARPAN	SUSANTA KUMAR BARAL VS THE TAHASILDAR, DARPAN	// 0 //	AOR20220001297C202600153
294	D-WP(C)/29478/2026	RABINDRA SENAPATI VS UNION OF INDIA	SADASIVA PATRA (1) VS UNION OF INDIA	// 0 //	
295	D-WP(C)/29479/2026	BANDITA BISWAL	ATUL TRIPATHY	//	AOD20240000618C202600131

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/29480/2026	VKMCP- UMSL (JV)	ARPIT SARANGI	//	AOR20220001422C202600003
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/29481/2026	M/S Z HARSH PRIYA	ATUL TRIPATHY	//	AOR20220001492C202600172
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/29482/2026	PRIYAMBADA SATPATHY	SADASIVA PATRA (1)	//	
		VS	VS	0	
		UNION OF INDIA		//	
299	D-WP(C)/29484/2026	BALAJI COLLEGE OF NURSING	ASIS MOHANTY	//	AOD20260000407C202600001
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/29485/2026	BHAGYADHAR CHAMPATRAY	RAMAKANTA PANDA	//	AOD20240000348C202600018
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/29486/2026	PRABINA BEHERA	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/29490/2026	SACHIDANANDA PATRO	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/29491/2026	NARAYAN CHANDRA SWAIN	PRASANNA KUMAR ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/29492/2026	ARJUN @ ARJUNA SAHOO	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/29493/2026	SESHADEV PRADHAN	RAMAKANTA PANDA	//	AOD20240000348C202600019
		VS	VS	0	
		CHOLA FINANCIAL SERVICE LTD		//	
306	D-WP(C)/29495/2026	SUJIT KUMAR MOHANTY	PRASANTA KUMAR SAHOO	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/29496/2026	SUBHAJANI MOHANTY CHIEF ENGINEER (BUILDING) WORKS DEPARTMENT VS ER. MANORANJAN KAR	DEBENDRA KUMAR SAHOO, A.G.A VS	// // 0 //	LOD20240000194C202600213
308	D-WP(C)/29497/2026	NARAYAN SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
309	D-WP(C)/29499/2026	SUNARAM SINGH VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //	
310	D-WP(C)/29500/2026	JAGABADHU DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
311	D-WP(C)/29501/2026	PRADIP SWAIN VS UNION OF INDIA	PRAKASH KUMAR MISHRA VS	// 0 //	
312	D-WP(C)/29503/2026	GITANJALI SAMANTARAY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
313	D-WP(C)/29505/2026	TRILOCHAN SAHOO VS STATE OF ODISHA	BIKRAM KUMAR BEHERA VS	// 0 //	
314	D-WP(C)/29506/2026	UPENDRA SETHI VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //	
315	D-WP(C)/29507/2026	MAHENDRA KUMAR PADHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
316	D-WP(C)/29509/2026	PITAMBAR GIRI VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //	
317	D-WP(C)/29511/2026	RAJASHREE JENA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/29512/2026	HAREKRISHNA ADHIKARI VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //	
319	D-WP(C)/29513/2026	RAJESH KUMAR MOHANTY VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //	
320	D-WP(C)/29514/2026	SUKHEN CHANDRA DANDAPAT VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //	
321	D-WP(C)/29515/2026	GIRIDHARI JENA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
322	D-WP(C)/29516/2026	SHISHIR KUMAR PARIDA VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //	
323	D-WP(C)/29517/2026	ANANDA CHANDRA GUPTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
324	D-WP(C)/29518/2026	M/S PATRA ENTERPRISERS VS RESERVE BANK OF INDIA	AKSHAYA KUMAR BEHERA VS	// 0 //	AOR20230000872C202600049
325	D-WP(C)/29519/2026	MANJULATA PATTANAIK VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //	
326	D-WP(C)/29520/2026	BASANT KUMAR DAS VS STATE OF ODISHA	LENIN RAJ K VS	// 0 //	
327	D-WP(C)/29521/2026	PRATAP KUMAR DAS VS ODISHA GRAMEEN BANK, BHUBANESWAR	SUDARSAN BEHERA VS	// 0 //	
328	D-WP(C)/29522/2026	LAXMIPRIYA DAS VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	// 0 //	
329	D-WP(C)/29523/2026	OM PRAKASH SINGH	AMIT PATTNAIK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/29524/2026	DR. SUSANTA KUMAR BASA	JAYANANDA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/29527/2026	GOURANGA CHARAN ROUT @ GOURANGA ROUT	NIKUNJA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/29529/2026	SANOJ KUMAR SETHI	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/29531/2026	KALANDI CHANDRA BEHERA	BIKRAM CHANDRA GHADI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/29533/2026	DEBASHIS NAYAK	SMRUTI RANJAN NAYAK	//	
		VS	VS	0	
		SUPERITENDENT BHUBANESWAR 1 CIRCLE, KHORDHA		//	
335	D-WP(C)/29535/2026	AJAYANANDA NAYAK	KUMAR PRAJWAL	//	
		VS	VS	0	
		SUPERITENDENT BHUBANESWAR XI RANGE, KHORDHA		//	
336	D-WP(C)/29536/2026	SESHADEV PRADHAN	RAMAKANTA PANDA	//	AOD20240000348C202600020
		VS	VS	0	
		CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD		//	
337	D-WP(C)/29537/2026	NANDA KOUSALYA	PRABHAKAR SABAT	//	AOD20260000172C202600071
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/29538/2026	SESHADEV PRADHAN	RAMAKANTA PANDA	//	AOD20240000348C202600021
		VS	VS	0	
		CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD		//	
339	D-WP(C)/29539/2026	DHIRENDRA KUMAR SAMAL	ACHYUTANANDA PATTANAIK	//	AOD20240000586C202600186
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/29540/2026	PRASANNA KUMAR PARHI	DHANESWAR BARIK	//	AOD20250000498C202600053
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/29542/2026	STATE OF ODISHA JITENDRA BALLAV SAHOO VS	ACHYUTANANDA PATTANAIK VS	// // ()	AOD20240000586C202600185
342	D-WP(C)/29543/2026	STATE OF ODISHA ASUTOSH ROUT VS	SASHMITA RAY VS	// // ()	AOD20260000404C202600001
343	D-ABLAPL/19728/2026	UNION OF INDIA SRIKANT JENA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
344	D-ABLAPL/19729/2026	STATE OF ODISHA MALAYA KUMAR MOHANTA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
345	D-ABLAPL/19730/2026	STATE OF ODISHA MALAYA KUMAR SWAIN VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
346	D-ABLAPL/19731/2026	STATE OF ODISHA ANIL @ ANANTA BHOI VS	BIPIN KUMAR NAYAK VS	// CHARICHHAKA /123 /2026 ()	
347	D-ABLAPL/19735/2026	STATE OF ODISHA ABDUL MAJID KHAN VS	AJIT KUMAR RAUT VS	// BONTH /270 /2025 ()	
348	D-ABLAPL/19736/2026	STATE OF ODISHA TUSAR @ TUSHAR KHUNTIA VS	ASIT KUMAR JENA VS	// BRAMHA BARADA /120 /2026 ()	
349	D-ABLAPL/19738/2026	STATE OF ODISHA AKSHAYA PRADHAN VS	AKSHAYA KUMAR PANDEY VS	// SATYABADI /122 /2011 ()	
350	D-ABLAPL/19740/2026	STATE OF ODISHA GAUTAM TARINI VS	GOPAL KRISHNA NAYAK VS	// GANGAPUR (ASKA) /281 /2026 ()	
351	D-ABLAPL/19745/2026	STATE OF ODISHA DEEPAK KUMAR SAHU @ DEEPAK SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// RAIRANGPUR TOWN /185 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/19749/2026	BIRANCHI NARAYAN DASH VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KHURDA MODEL /374 /2026 () //	
353	D-ABLAPL/19750/2026	SAROJ SWAIN VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	CHOUDWAR /414 /2026 () //	
354	D-ABLAPL/19751/2026	NIRANJAN JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /120 /2026 () //	
355	D-ABLAPL/19752/2026	KAILASH CHANDRA PAIKARA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	CHOUDWAR /413 /2026 () //	
356	D-ABLAPL/19754/2026	MANOHAR TOPPO VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	RAJGANGPUR /121 /2026 () //	AOD20240000798C202600020
357	D-ABLAPL/19755/2026	SURAJ KUMAR KADRAKA @ ROCKY DIGAL VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	GUNUPUR /165 /2021 () //	
358	D-ABLAPL/19757/2026	MANOJ KUMAR SAHOO VS STATE OF ODISHA	UMESH KUMAR LENKA VS	MAHILA P.S. BUXIBAZAR /79 /2026 () //	
359	D-ABLAPL/19760/2026	AYUSHMAN @ OM SANYASI VS STATE OF ODISHA	ABHISHEK PRADHAN VS	RAJGANGPUR /272 /2026 () //	
360	D-ABLAPL/19761/2026	BISWANATH SAHU @ BISHWANATH SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRANGPUR TOWN /185 /2026 () //	
361	D-ABLAPL/19762/2026	DASARATHI PRADHAN @ SHIBANI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	ITAMATI /211 /2026 () //	
362	D-ABLAPL/19764/2026	SK. HAMMAD ALLI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CANTONMENT ROAD /229 /2026 () //	
363	D-ABLAPL/19765/2026	SESHA @ SESHADDEV DAS	PANCHANAN PANIGRAHI	BHUBAN /606 /2024	AOD20250000009C202600071

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
364	D-ABLAPL/19767/2026	VS STATE OF ODISHA KEDARNATH PALAI	VS SATYA RANJAN MOHAPATRA	() // BENTKAR (42 MOUZA) UPD CUTTACK /214 /2026	
365	D-ABLAPL/19770/2026	VS STATE OF ODISHA BICHIMALA PANIGRAHI	VS LINGARAJ SARANGI	() // / /0	
366	D-ABLAPL/19771/2026	VS STATE OF ODISHA SAKTI SWARUP MISHRA	VS LINGARAJ SARANGI	() // / /0	
367	D-ABLAPL/19776/2026	VS STATE OF ODISHA JARUN @ JIARUL SARDAR	VS JAYAKRISHNA MOHAPATRA	() // BANSADA /128 /2026	
368	D-ABLAPL/19778/2026	VS STATE OF ODISHA SK. SAFFIRUDDIN @ SK. SAFIR	VS AMULYA RATNA PANDA	() // JALESWAR /165 /2026	
369	D-ABLAPL/19779/2026	VS STATE OF ODISHA T.KIRAN KUMAR	VS AMULYA RATNA PANDA	() // KORAPUT TOWN /141 /2026	
370	D-ABLAPL/19780/2026	VS STATE OF ODISHA SUBHASANKAR DAS	VS AMULYA RATNA PANDA	() // Bamapada (Industrial Area) /198 /2026	
371	D-ABLAPL/19782/2026	VS STATE OF ODISHA PRAKASH BEHERA	VS LALIT KUMAR MAHARANA	() // BALANGA /225 /2023	
372	D-ABLAPL/19784/2026	VS STATE OF ODISHA RATIKRUSHNA MAJHI	VS PANCHANAN PANIGRAHI	() // BHUBAN /497 /2024	AOD20250000009C202600072
373	D-ABLAPL/19787/2026	VS STATE OF ODISHA LAXMIPRIYA PRADHAN	VS SMRUTI RANJAN RAO	() // BAGHAMARI /112 /2024	
374	D-ABLAPL/19790/2026	VS STATE OF ODISHA AMAR NAIK	VS SUBRATA PANDA	() // PARJANG /102 /2020	AOR20220001729C202600015
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/19792/2026	STATE OF ODISHA ALOK BARAL VS	KABIRAJ PRADHAN VS	// SALIPUR /602 /2025 ()	
376	D-ABLAPL/19793/2026	STATE OF ODISHA RAJENDRA SETHI @ RAJU VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /95 /2026 ()	
377	D-ABLAPL/19795/2026	STATE OF ODISHA SUNIL KUMAR SAHU VS	SARAT KUMAR JENA VS	// RAMBHA (KHALLIKOTE) /226 /2026 ()	
378	D-ABLAPL/19798/2026	STATE OF ODISHA KANHU CHARAN BHUYAN VS	RAJALAXMI BISWAL VS	// PARLAKHEMUNDI /251 /2026 ()	
379	D-ABLAPL/19799/2026	STATE OF ODISHA SEEMA SETHI @ SIMA SETHI VS	SAPAN KUMAR LENKA VS	// CAPITAL P.S. /412 /2026 ()	
380	D-ABLAPL/19803/2026	STATE OF ODISHA KANHU CHARAN BHUYAN VS	RAJALAXMI BISWAL VS	// PARLAKHEMUNDI /250 /2026 ()	
381	D-ABLAPL/19805/2026	STATE OF ODISHA JAYANTA KUMAR SAMAL VS	ALOK KUMAR PANDA VS	// MALGODOWN /221 /2026 ()	
382	D-ABLAPL/19807/2026	STATE OF ODISHA BIKA @ BIKRAM ROUT VS	DEBASIS BISWAL VS	// TIRTOL /217 /2011 ()	
383	D-ABLAPL/19808/2026	STATE OF ODISHA MALAYA RANJAN SAHU VS	SOMNATH MITRA VS	// SPECIAL CRIME UNIT /8 /2024 ()	
384	D-ABLAPL/19811/2026	STATE OF ODISHA SARFARAZ KHAN @ ROHIT KHAN VS	BALARAM NAYAK VS	// KENDRAPARA SADAR /385 /2026 ()	
385	D-ABLAPL/19812/2026	STATE OF ODISHA SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ODAGAON /127 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/19825/2026	CHAKRADHARA BARIK @ CHAKARA BARIK VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	ODAGAON /141 /2026 () //	AOR20230000709C202600024
387	D-ABLAPL/19827/2026	TANGI MALIK @ SINU MALLICK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	AUL /259 /2026 () //	
388	D-ABLAPL/19828/2026	PRAMILA MAHARANA VS STATE OF ODISHA	SIBA RANJAN POLAI VS	BEGUNIAPADA /39 /2023 () //	
389	D-ABLAPL/19840/2026	PADMAPRAVA MOHANTY VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	BALIAPAL /304 /2026 () //	
390	D-ABLAPL/19841/2026	PADMAPRAVA MOHANTY VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	BALIAPAL /308 /2026 () //	
391	D-ABLAPL/19845/2026	SANKAR PRADHAN VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	BIDANASI /191 /2026 () //	
392	D-ABLAPL/19849/2026	PITAMBAR SAMAL VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	BAUNISUNI /162 /2025 () //	
393	D-ABLAPL/19850/2026	NIRANJANA PODHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /254 /2025 () //	
394	D-ABLAPL/19857/2026	JUMAR PARIDA @ JUMARA VS STATE OF ODISHA	KULDEEP MOHANTY VS	ITAMATI /183 /2026 () //	AOD20240000012C202600204
395	D-ABLAPL/19859/2026	KAFO @ SEKH KAFATULLA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /245 /2026 () //	AOD20240000012C202600203
396	D-ABLAPL/19861/2026	SUSHANTA MAHARANA @ SUSANTA KUMAR MAHANTY VS STATE OF ODISHA	SUSANTA KUMAR MAHANTY VS	BUGUDA /28 /2026 () //	AOD20240000242C202600168
397	D-ABLAPL/19865/2026	RADHASHYAM BISWAL	PRADEEP KUMAR DAS	DHUSURI /278 /2026	AOR20220001207C202600046

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS STATE OF ODISHA	VS	0 //	

ORISSA HIGH COURT

MISC CASES FILED on :01/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/29300/2026 GUAP/ /	SAROJ KUMAR BEHERA MP	PRABIN DAS	9/2026
2	D-GUAP/29300/2026 GUAP/ /	SAROJ KUMAR BEHERA MP	PRABIN DAS	10/2026
3	D-CRLMA/19832/2026 CRLMA/ /	AJIT KUMAR ROUT MP	RAMESH CHANDRA SWAIN	26/2026
4	D-JCRLA/45/2023 JCRLA/45/2023	BASEER SHAH MP	AKHAYA KUMAR BEURA, SATYANARAYAN MISHRA 4	151/2026
5	D-JCRLA/45/2023 JCRLA/45/2023	BASEER SHAH MP	AKHAYA KUMAR BEURA, SATYANARAYAN MISHRA 4	152/2026
6	D-JCRLA/20712/2025 JCRLA/131/2025	PRAMOD KUMAR SAHU MP	ADV.	153/2026
7	D-JCRLA/20712/2025 JCRLA/131/2025	PRAMOD KUMAR SAHU MP	ADV., ABHASH GARNAIK	154/2026
8	D-JCRLA/44/2023 JCRLA/44/2023	ANANGA NAYAK MP	ADV.	155/2026
9	D-JCRLA/17/2021 JCRLA/17/2021	RAMA MUNDA @ RAMA LAGURI MP	M/S.SUSHANTA KUMAR SAMANTARAY, A.PANDA, H.DAS	156/2026
10	D-JCRLA/80/2022 JCRLA/80/2022	FUKAN@KHOKAN MAITI MP	SUSHANTA KUMAR SAMANTARAY, A.PARIDA, H.DAS,	157/2026
11	D-CRLMP/17322/2026 CRLMP/756/2026	RABI RANJAN NAIK MP	PURNA CHANDRA DAS	177/2026
12	D-CRLMP/5639/2025 CRLMP/279/2025	SANTOSH KUMAR RATH MP	PRASANTA KUMAR SATAPATHY	178/2026
13	D-TRP(C)/26302/2026 TRP(C)/ /	GAYATRI DAS MP	SURYAKANTA DWIBEDI	211/2026
14	D-TRP(C)/29429/2026 TRP(C)/ /	SNIGDHA MISHRA MP	SWARUP KUMAR PATNAIK	212/2026
15	D-LAA/67/2017 LAA/67/2017	UNION OF INDIA MP	MR.HIMANSHU PATTNAIK	231/2026
16	D-RPFAM/29349/2026 RPFAM/ /	JITENDRA KUMAR MOHAPATRA MP	LALITENDU MISHRA	259/2026
17	D-RPFAM/29408/2026 RPFAM/ /	RATIKANTA PANDA MP	KALPATARU MISHRA	260/2026
18	D-RPFAM/29408/2026 RPFAM/ /	RATIKANTA PANDA MP	KALPATARU MISHRA	261/2026
19	D-RPFAM/27486/2026 RPFAM/ /	PRATAP GANTA @ PRATAP CH GANTA MP	SOUBHAGYA KUMAR DASH	262/2026
20	D-MATA/25400/2026 MATA/ /	UPENDRA KUMAR MOHAPATRA MP	PRASANNA KUMAR BHUYAN	371/2026
21	D-MATA/26574/2026 MATA/ /	SOUMYASHREE BEHERA MP	SOURAV TIBREWAL	372/2026
22	D-CONTC/52969/2025 CONTC/6432/2025	MAMATA BARIK MP	SIDDHANT SARANGI	419/2026
23	D-CONTC/25218/2026 CONTC/ /	SRIDHAR MALLIK MP	SWAPNIL ROY	420/2026
24	D-CONTC/25207/2026 CONTC/ /	ADWEITA MALLIK MP	SWAPNIL ROY	421/2026
25	D-CONTC/25210/2026 CONTC/ /	AMIR PRASAD BEHERA MP	SWAPNIL ROY	422/2026
26	D-CONTC/27081/2026	CUTTACK CHRISTIAN EDUCATION BOARD	CUTTACK	

	CONTC/3421/2026	MP		423/2026
27	D-CONTC/25217/2026	SRIDHAR PRATAP SINGH	SWAPNIL ROY	
	CONTC/ /	MP		424/2026
28	D-CONTC/25208/2026	NIMAI CHARAN SENAPATI	SWAPNIL ROY	
	CONTC/ /	MP		425/2026
29	D-CONTC/25206/2026	DURYADHAN MALLIK	SWAPNIL ROY	
	CONTC/ /	MP		426/2026
30	D-CONTC/25212/2026	RABINDRANATH OJHA	SWAPNIL ROY	
	CONTC/ /	MP		427/2026
31	D-CONTC/25221/2026	KHAGESWAR MALLIK	SWAPNIL ROY	
	CONTC/ /	MP		428/2026
32	D-CONTC/25220/2026	SURENDRANATH MALLIK	SWAPNIL ROY	
	CONTC/ /	MP		429/2026
33	D-BLAPL/8146/2026	SATYABRATA BEHERA	JAYADEBA BEHERA	
	BLAPL/2814/2026	MP		494/2026
34	D-BLAPL/10646/2026	CHUDAMANI @ CHUDARAM SETH	SARAT KUMAR JENA	
	BLAPL/3519/2026	MP		495/2026
35	D-BLAPL/19739/2026	RAJANI KANTA PATTANAYAK	ASHWINI KUMAR DAS	
	BLAPL/ /	MP		496/2026
36	D-BLAPL/19785/2026	ABHISEK ROUT	LALIT KUMAR MAHARANA	
	BLAPL/ /	MP		497/2026
37	D-BLAPL/9597/2026	AJOY KUMAR PAUL	SANGRAM KESHARI ROUT	
	BLAPL/3620/2026	MP		498/2026
38	D-BLAPL/18041/2026	BIDYA @ BIDYADHAR JENA	SUKANTA KUMAR DALAI	
	BLAPL/6312/2026	MP		499/2026
39	D-BLAPL/10811/2026	SAROJ BAG	AJAYA KUMAR MOHARANA	
	BLAPL/3743/2026	MP		500/2026
40	D-CRLREV/19724/2026	BENAZIR BIBI	SIDHANT DWIBEDI	
	CRLREV/ /	MP		730/2026
41	D-CRLREV/20172/2025	JAHUR ALI KHAN	ALOK KUMAR MOHAPATRA	
	CRLREV/484/2025	MP		731/2026
42	D-CRLREV/11129/2026	NIRANJAN SRICHARAN TRIPATHY	PRATIK DASH	
	CRLREV/346/2026	MP		732/2026
43	D-CRLREV/11129/2026	NIRANJAN SRICHARAN TRIPATHY	PRATIK DASH	
	CRLREV/346/2026	MP		733/2026
44	D-CRLREV/19800/2026	BIJU DAS @ BIJI DAS	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		734/2026
45	D-CRLREV/14893/2026	TRIDEV PANDA	PRADEEP KUMAR KHUNTIA	
	CRLREV/397/2026	MP		735/2026
46	D-CRLREV/19862/2026	BINOD KUMAR HEMBRAM	SIDDHARTH GOUTAM DAS	
	CRLREV/ /	MP		736/2026
47	D-CRLREV/19862/2026	BINOD KUMAR HEMBRAM	SIDDHARTH GOUTAM DAS	
	CRLREV/ /	MP		737/2026
48	D-RSA/26589/2026	BYOMAKESH TRIPATHY	ABHIRAM SWAIN	
	RSA/ /	MP		970/2026
49	D-RSA/41560/2025	SOBHAGINI PATRA	SUKANTA KUMAR NAYAK	
	RSA/ /	MP		971/2026
50	D-RSA/29494/2026	SURENDRA MOHANTY	BYOMOKESH SAHOO	
	RSA/ /	MP		972/2026
51	D-RSA/29494/2026	SURENDRA MOHANTY	BYOMOKESH SAHOO	
	RSA/ /	MP		973/2026
52	D-RSA/29442/2026	SHANTILATA ROUT	BIBHUTI BHUSAN MISHRA 2	
	RSA/ /	MP		974/2026
53	D-FAO/29329/2026	DEBADI TRINATH@D.TRINATH	PRADEEP KUMAR MISHRA	
	FAO/ /	MP		1029/2026
54	D-FAO/29385/2026	THE MANAGER LEGAL, M/S. TATA AIG GENERAL INSURANCE COMPANY LTD.,	BHUBANESWAR	
	FAO/ /	MP		1030/2026
55	D-FAO/301/2019	SAROJ KU.NAYAK		
	FAO/301/2019	MP		1031/2026
56	D-FAO/29394/2026	BIDYUTPRAVA AGASTI	SANGRAM JENA	
	FAO/ /	MP		1032/2026
57	D-FAO/29395/2026	ANJAN KUMAR PANI	SANGRAM JENA	
	FAO/ /	MP		1033/2026

58	D-FAO/29396/2026 FAO/ /	ADITYA PRASAD RATH MP	SANGRAM JENA	1034/2026
59	D-FAO/29409/2026 FAO/ /	BIJAY@BIJAYA KUMAR PANDA MP	KUNAL KUMAR SWAIN	1035/2026
60	D-FAO/29510/2026 FAO/ /	GUNAKAR PANDA MP	SUKANTA KUMAR MISHRA	1036/2026
61	D-FAO/29488/2026 FAO/ /	RAJKISHORE DAS MP	SAROJA KANTA SAMAL	1037/2026
62	D-ABLAPL/15143/2026 ABLAPL/6121/2026	ANIL KUMAR SINGH @ SING MP	SARBESWAR SAHOO	1124/2026
63	D-ABLAPL/10462/2026 ABLAPL/4287/2026	SURAT MEHER @ BUTHI MP		1125/2026
64	D-ABLAPL/14542/2026 ABLAPL/5834/2026	PRAHALLAD MISTRI MP		1126/2026
65	D-ABLAPL/15945/2026 ABLAPL/6222/2026	SARATA BEHERA MP		1127/2026
66	D-ABLAPL/14588/2026 ABLAPL/5824/2026	BAIKUNTHA PADHY MP		1128/2026
67	D-ABLAPL/15242/2026 ABLAPL/5999/2026	BISHNU PRASAD SAMAL MP	PANCHANAN PANIGRAHI	1129/2026
68	D-ABLAPL/16511/2026 ABLAPL/6380/2026	PRAVAKAR @ PRAVASH KAR MOHAPATRA MP		1130/2026
69	D-ABLAPL/9065/2026 ABLAPL/3771/2026	GOUTAM BARAL MP		1131/2026
70	D-ABLAPL/12106/2026 ABLAPL/4864/2026	SHIBA DALEI @ SUBHRAJIT DALAI MP		1132/2026
71	D-ABLAPL/3260/2026 ABLAPL/1450/2026	SK RAJA BABU @ RAJA MP		1133/2026
72	D-ABLAPL/8308/2026 ABLAPL/3458/2026	SK SAHIL @ SAHIL MP		1134/2026
73	D-ABLAPL/17135/2026 ABLAPL/6708/2026	RASHMI RANJAN SWAIN MP		1135/2026
74	D-ABLAPL/31654/2025 ABLAPL/12390/2025	SK. MD. SAFAYAT ALI MP		1136/2026
75	D-CMP/29346/2026 CMP/ /	SANJIBAN @ SANJAYA SWAIN MP	GOPAL KRISHNA NAYAK	1184/2026
76	D-CMP/29376/2026 CMP/ /	SATRUGHAN SAHOO MP	RAJKISHORE SWAIN	1185/2026
77	D-CMP/29393/2026 CMP/ /	MANJU DEI MP	SHIB SHANKAR MOHANTY	1186/2026
78	D-CMP/29397/2026 CMP/ /	KUNI SAHU MP	RAMESH CHANDRA PRADHAN	1187/2026
79	D-MACA/27272/2026 MACA/ /	THE DIVISIONAL MANAGER M/S. ORIENTAL INSURANCE CO. LTD. MP	ANAND KUMAR	1514/2026
80	D-MACA/29384/2026 MACA/ /	SHRI RAM GENERAL INSURANCE COMPANY LTD. MP	ANAND KUMAR	1515/2026
81	D-MACA/36453/2025 MACA/615/2026	B.RAMANIAH MP	PRASANNA KUMAR MISHRA	1516/2026
82	D-CRLA/12890/2026 CRLA/503/2026	PAPUNA KHANDAGIRI MP	SATYA NARAYAN MISHRA 4	1621/2026
83	D-CRLA/12890/2026 CRLA/503/2026	PAPUNA KHANDAGIRI MP	SATYA NARAYAN MISHRA 4	1622/2026
84	D-CRLA/1475/2025 CRLA/102/2025	GOBINDA JENA MP	DIBYARANJAN BEHERA	1623/2026
85	D-CRLA/7795/2026 CRLA/361/2026	UTTAM MAJHI MP	JNYANANANDA PANDA	1624/2026
86	D-CRLA/19756/2026 CRLA/ /	ANIRUDHA PARAMANIK MP	ARIJEET MISHRA	1625/2026
87	D-CRLA/19756/2026 CRLA/ /	ANIRUDHA PARAMANIK MP	ARIJEET MISHRA	1626/2026
88	D-CRLA/19774/2026 CRLA/ /	RATIKANTA LOHAR MP	PARTHA SARATHI DAS	1627/2026
89	D-CRLA/19774/2026	RATIKANTA LOHAR	PARTHA SARATHI DAS	

	CRLA/ /	MP		1628/2026
90	D-CRLA/19809/2026	PADAN MALIK@PADMANABHA MALIK	BIJAYA KUMAR BEHERA 1	
	CRLA/ /	MP		1629/2026
91	D-CRLA/19809/2026	PADAN MALIK@PADMANABHA MALIK	BIJAYA KUMAR BEHERA 1	
	CRLA/ /	MP		1630/2026
92	D-CRLA/19809/2026	PADAN MALIK@PADMANABHA MALIK	BIJAYA KUMAR BEHERA 1	
	CRLA/ /	MP		1631/2026
93	D-CRLA/19839/2026	ALEKHAMANI NAIK	SANJIB KUMAR BHANJADEO	
	CRLA/ /	MP		1632/2026
94	D-CRLA/19839/2026	ALEKHAMANI NAIK	SANJIB KUMAR BHANJADEO	
	CRLA/ /	MP		1633/2026
95	D-CRLA/19844/2026	ARJUNA PRADHAN	AMLAN SHAKTI PAUL	
	CRLA/ /	MP		1634/2026
96	D-CRLA/19844/2026	ARJUNA PRADHAN	AMLAN SHAKTI PAUL	
	CRLA/ /	MP		1635/2026
97	D-CRLMC/11523/2026	BHAGABAN KHILLA	SARBESWAR SAHOO	
	CRLMC/1323/2026	MP		1635/2026
98	D-CRLMC/19725/2026	SATYAJEET NANDA	SASMITA SAHOO	
	CRLMC/ /	MP		1636/2026
99	D-CRLMC/19786/2026	SNEHAMANJARI LENKA	AMULYA RATNA PANDA	
	CRLMC/ /	MP		1637/2026
100	D-CRLMC/15218/2026	DILESWAR PATEL	SURYA NARAYAN SATPATHY	
	CRLMC/ /	MP		1638/2026
101	D-CRLMC/19837/2026	SAI DARBAR INFRATECH PVT LTD	SOUBHAGYA SWAIN	
	CRLMC/ /	MP		1639/2026
102	D-CRLMC/19860/2026	ANAND SWARNOKAR	RUCHI RAJGARHIA	
	CRLMC/ /	MP		1640/2026
103	D-WA/9612/2026	PABITRA KUMAR SAHOO	MR. ASOK MOHANTY, (SR.ADV.)	
	WA/489/2026	MP		2170/2026
104	D-WA/9461/2026	SAILESH DAS	M/S. SOUMYA MISHRA	
	WA/440/2026	MP		2171/2026
105	D-WA/9372/2026	ASHOK KUMAR BALABANTARAY	M/S. SAGARIKA SAHOO, MR. PRAFULLA KUMAR RATH, SR.ADV.	
	WA/493/2026	MP		2172/2026
106	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		2173/2026
107	D-WA/29390/2026	CHAIRMAN OF STATE SELECTION BOARD OF ODISHA POLICE	CUTTACK	
	WA/ /	MP		2174/2026
108	D-WA/29390/2026	CHAIRMAN OF STATE SELECTION BOARD OF ODISHA POLICE	CUTTACK	
	WA/ /	MP		2175/2026
109	D-WA/29525/2026	SUJATA SINGH	DR. BINODA KUMAR MISHRA	
	WA/ /	MP		2176/2026
110	D-WP(C)/28199/2026	DUSMANTA KUMAR LENKA	RANJAN KUMAR ROUT	
	WP(C)/19675/2026	MP		12213/2026
111	D-WP(C)/21222/2026	RAMARAO VOONA	PRABHAKAR SABAT	
	WP(C)/15729/2026	MP		12214/2026
112	D-WP(C)/21941/2026	RAJESH KUMAR SAHU	SOURAV DAS	
	WP(C)/15500/2026	MP		12215/2026
113	D-WP(C)/23950/2026	BAIKUNTHA NATH MANSINGH	M/S PRAFULLA KUMAR RATH,PRASANTA KUMAR SATAPATHY	
	WP(C)/16300/2026	MP		12216/2026
114	D-WP(C)/29294/2026	MANAS RANJAN SOREN	MANOJA KUMAR KHUNTIA	
	WP(C)/19997/2026	MP		12217/2026
115	D-WP(C)/29295/2026	BIJULI BEHERA	MANOJA KUMAR KHUNTIA	
	WP(C)/20001/2026	MP		12218/2026
116	D-WP(C)/29297/2026	JAYASHREE BEHERA	MANOJA KUMAR KHUNTIA	
	WP(C)/20006/2026	MP		12219/2026
117	D-WP(C)/29298/2026	MOHANTA SMRUTIREKHA KAILIYAR	MANOJA KUMAR KHUNTIA	
	WP(C)/19995/2026	MP		12220/2026
118	D-WP(C)/29293/2026	AADYA MISHRA	SRINIVAS MOHANTY	
	WP(C)/ /	MP		12221/2026
119	D-WP(C)/29301/2026	MANIKYA BASKEY	MANOJA KUMAR KHUNTIA	
	WP(C)/19994/2026	MP		12222/2026
120	D-WP(C)/14439/2024	NARAYAN BEHERA	SWAPLIN ROY	
	WP(C)/8293/2024	MP		12223/2026

121	D-WP(C)/26778/2026 WP(C)/18524/2026	RADHARANI PUJAPANDA MP	NIRMAL CHANDRA MOHANTY	12224/2026
122	D-WP(C)/29303/2026 WP(C)/ /	VENKATESWARA EDUCATIONAL TRUST, RASHMIPRIYA CHANDAN MP		12225/2026
123	D-WP(C)/29305/2026 WP(C)/20020/2026	SILPA PRIYADARSANI DAS MP	ITISHREE TRIPATHY	12226/2026
124	D-WP(C)/29306/2026 WP(C)/ /	THE VILLAGE DAVA, BARAGARH MP	SUDHIR KUMAR MALLICK	12227/2026
125	D-WP(C)/4825/2026 WP(C)/4191/2026	RATIKANTA ROUT MP	SATYA RANJAN MULIA	12228/2026
126	D-WP(C)/29310/2026 WP(C)/ /	NIBEDITA MOHANTY MP	BISWANATH PATNAIK	12229/2026
127	D-WP(C)/29314/2026 WP(C)/19984/2026	SAROJ KUMAR MISHRA MP	SWAPNIL ROY	12230/2026
128	D-WP(C)/29316/2026 WP(C)/19985/2026	DR. DIPTIMAYEE JENA MP	AVIJIT MISHRA	12231/2026
129	D-WP(C)/29318/2026 WP(C)/ /	M/S TILOTTAMA AGENCY, BALASORE MP	BHABANI PRASAD MOHANTY	12232/2026
130	D-WP(C)/29320/2026 WP(C)/ /	PRAGATIKA DALEI MP	MANOJA KUMAR KHUNTIA	12233/2026
131	D-WP(C)/29321/2026 WP(C)/ /	BINOD KUMAR BHADRA MP	BHABANI PRASAD MOHANTY	12234/2026
132	D-WP(C)/29323/2026 WP(C)/ /	PRADIP KUMAR PATRA MP	MANOJA KUMAR KHUNTIA	12235/2026
133	D-WP(C)/29326/2026 WP(C)/ /	MANORANJAN RAJ MP	BHABANI PRASAD MOHANTY	12236/2026
134	D-WP(C)/29327/2026 WP(C)/ /	RATAN KUMAR BEHERA MP	MANOJA KUMAR KHUNTIA	12237/2026
135	D-WP(C)/29328/2026 WP(C)/ /	LAXMIPRIYA BEHERA MP	MANOJA KUMAR KHUNTIA	12238/2026
136	D-WP(C)/10664/2026 WP(C)/8092/2026	JITENDRA TEWARI MP	SUBHRANSU BHUSAN MOHANTY	12239/2026
137	D-WP(C)/29330/2026 WP(C)/ /	SESHADEV KAR MP	AMIYA KUMAR MOHANTY A	12240/2026
138	D-WP(C)/46239/2025 WP(C)/32696/2025	KASHINATH KANDI MP	SUBRATA MISHRA	12241/2026
139	D-WP(C)/29332/2026 WP(C)/20030/2026	M/S CROCHET INDUSTRIES PVT. LTD., GANAM MP	MANMohan CHARAN MISHRA	12242/2026
140	D-WP(C)/8371/2025 WP(C)/6472/2025	KISHOR KUMAR PATNAIK MP	KISHOR KUMAR PATNAIK(IN PERSON)	12243/2026
141	D-WP(C)/29336/2026 WP(C)/ /	SUKUMAR DEY MP	SWARUP KUMAR PATNAIK	12244/2026
142	D-WP(C)/9943/2026 WP(C)/7730/2026	SANJAYA KUMAR SAHOO MP	ULLASH CHANDRA MOHANTY	12245/2026
143	D-WP(C)/26030/2026 WP(C)/ /	PRADEEP SARKAR @ PRADIP SARKAR MP	GOPAL CHARAN MOHANTY	12246/2026
144	D-WP(C)/29341/2026 WP(C)/ /	KALPALATA SWAIN MP	SANTOSH KUMAR SWAIN	12247/2026
145	D-WP(C)/29337/2026 WP(C)/20043/2026	SJ ENVIRONMENTAL SOLUTIONS PVT LTD, MP	ABHISHEK KASH	12248/2026
146	D-WP(C)/29343/2026 WP(C)/20031/2026	SUBRAT KUMAR MISHRA MP	RAMANATH ACHARYA	12249/2026
147	D-WP(C)/10732/2026 WP(C)/8583/2026	NANDINI NAIK MP	M/S PARTHA SARATHI DAS, M/S STHITI PRAGYAN SUNANDINI, S. PA	12250/2026
148	D-WP(C)/29353/2026 WP(C)/ /	BASANTA KUMAR MALLICK MP	PRASANTA KUMAR NANDA	12251/2026
149	D-WP(C)/29354/2026 WP(C)/ /	BINAYA KRUSHNA PATTNAIK MP	BANSHIDHAR SATAPATHY	12252/2026
150	D-WP(C)/16210/2026 WP(C)/11730/2026	AMARESH SWAIN MP	BIBHUTI BHUSAN SWAIN	12253/2026
151	D-WP(C)/16213/2026 WP(C)/11726/2026	GHANASHYAM SAHOO MP	BIBHUTI BHUSAN SWAIN	12254/2026
152	D-WP(C)/16214/2026	ASHISH KUMAR TRIPATHY	BIBHUTI BHUSAN SWAIN	

	WP(C)/11762/2026	MP		12255/2026
153	D-WP(C)/29358/2026	SUSMITA PATTNAIK	MANAS RANJAN PADHI	
	WP(C)/20025/2026	MP		12256/2026
154	D-WP(C)/29357/2026	DOLAGOBINDA BEHERA	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		12257/2026
155	D-WP(C)/29355/2026	VKMCPL-UMSL (JV)	ARPIT SARANGI	
	WP(C)/ /	MP		12258/2026
156	D-WP(C)/29355/2026	VKMCPL-UMSL (JV)	ARPIT SARANGI	
	WP(C)/ /	MP		12259/2026
157	D-WP(C)/29364/2026	MANORAMA SAHOO	RABINDRA NATH PRUSTY	
	WP(C)/ /	MP		12260/2026
158	D-WP(C)/29370/2026	IMMERSIVEVISION TECHNOLOGY PVT. L	SUMAMOHAN	
	WP(C)/ /	MP		12261/2026
159	D-WP(C)/26042/2026	PRAVAT RANJAN MOHANTY		
	WP(C)/19218/2026	MP		12262/2026
160	D-WP(C)/29371/2026	VKMCPL-UMSL (JV)	ARPIT SARANGI	
	WP(C)/ /	MP		12263/2026
161	D-WP(C)/29371/2026	VKMCPL-UMSL (JV)	ARPIT SARANGI	
	WP(C)/ /	MP		12264/2026
162	D-WP(C)/29378/2026	NITYARANJAN NAYAK	SAILABALA JENA	
	WP(C)/ /	MP		12265/2026
163	D-WP(C)/29381/2026	ROHIT RAM	ANAM CHARAN PANDA	
	WP(C)/ /	MP		12266/2026
164	D-WP(C)/29387/2026	KAIBARTA PADHAN	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		12267/2026
165	D-WP(C)/12340/2026	DEEPAK SIDU	RITA SINGH	
	WP(C)/9294/2026	MP		12268/2026
166	D-WP(C)/8490/2026	BIJAYA KUMAR BEHERA	ARIJEET MISHRA	
	WP(C)/6345/2026	MP		12269/2026
167	D-WP(C)/28056/2022	SUMANTA SAMAL	BHABANI SANKAR TRIPATHY (1)	
	WP(C)/28056/2022	MP		12270/2026
168	D-WP(C)/53244/2025	DR.BILKESH PARVEEN	DR. BINODA KUMAR MISHRA	
	WP(C)/36630/2025	MP		12271/2026
169	D-WP(C)/29433/2026	APARNA NAYAK	SANTOSH KUMAR NANDA	
	WP(C)/ /	MP		12272/2026
170	D-WP(C)/29436/2026	PRATIK JALAN	SEPHALEE DAS	
	WP(C)/ /	MP		12273/2026
171	D-WP(C)/29441/2026	MAA DURGA SHG GROUP, KOMAND, NAYAGARH	AMITAV TRIPATHY	
	WP(C)/ /	MP		12274/2026
172	D-WP(C)/29445/2026	SAI BABA SELF-HELP GROUP (SHG), BALUNKE	AMITAV TRIPATHY	
	WP(C)/ /	MP		12275/2026
173	D-WP(C)/29448/2026	MAA SARASWATI SHG GROUP, NAYAGARH	AMITAV TRIPATHY	
	WP(C)/ /	MP		12276/2026
174	D-WP(C)/29451/2026	BALUNKESWAR SHG GROUP, CHAHALI, NAYAGARH	AMITAV TRIPATHY	
	WP(C)/ /	MP		12277/2026
175	D-WP(C)/29454/2026	MAA AMBIKA SHG, NAYAGARH	AMITAV TRIPATHY	
	WP(C)/ /	MP		12278/2026
176	D-WP(C)/29449/2026	GOPINATH SETHY	DHANANJAYA MUND	
	WP(C)/ /	MP		12279/2026
177	D-WP(C)/29462/2026	MAA MAHAMYEE SHG GROUP, NAYAGARH	AMITAV TRIPATHY	
	WP(C)/ /	MP		12280/2026
178	D-WP(C)/29452/2026	BISWARANJAN PATTANAYAK	BAIBASWATA PANIGRAHI	
	WP(C)/ /	MP		12281/2026
179	D-WP(C)/47217/2024	NILAM KUMAR SWAIN		
	WP(C)/28350/2024	MP		12282/2026
180	D-WP(C)/29468/2026	BIRA JURA PRADHAN @ KRUSHNA CHANDRA	DEBESH KANDANDA GURU	
	WP(C)/ /	MP		12283/2026
181	D-WP(C)/47217/2024	NILAM KUMAR SWAIN	KISHORE KUMAR MISHRA	
	WP(C)/28350/2024	MP		12284/2026
182	D-WP(C)/29474/2026	RAJKISHOR SAHOO	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		12285/2026
183	D-WP(C)/29476/2026	DHANMATI PUJHARI	NIRANJAN LENKA	
	WP(C)/ /	MP		12286/2026

184	D-WP(C)/23848/2026 WP(C)/16236/2026	KANDHA SATAPATHY MP	BAIBASWATA PANIGRAHI	12287/2026
185	D-WP(C)/29490/2026 WP(C)/ /	SACHIDANANDA PATRO MP	BHASKAR CHANDRA PANDA	12288/2026
186	D-WP(C)/29492/2026 WP(C)/ /	ARJUN @ ARJUNA SAHOO MP	PRASANTA KUMAR SATAPATHY	12289/2026
187	D-WP(C)/29512/2026 WP(C)/ /	HAREKRISHNA ADHIKARI MP	ASHOK KUMAR MOHAPATRA	12290/2026
188	D-WP(C)/29480/2026 WP(C)/ /	VKMCPL- UMSL (JV) MP	ARPIT SARANGI	12291/2026
189	D-WP(C)/29480/2026 WP(C)/ /	VKMCPL- UMSL (JV) MP	ARPIT SARANGI	12292/2026
190	D-WP(C)/29521/2026 WP(C)/ /	PRATAP KUMAR DAS MP	SUDARSAN BEHERA	12293/2026
191	D-WP(C)/29522/2026 WP(C)/ /	LAXMIPRIYA DAS MP	DURGA PRASAD PRADHAN	12294/2026
192	D-WP(C)/29484/2026 WP(C)/ /	BALAJI COLLEGE OF NURSING MP	ASIS MOHANTY	12295/2026
193	D-WP(C)/29529/2026 WP(C)/ /	SANOJ KUMAR SETHI MP	HRUDANANDA MOHAPATRA	12296/2026
194	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT. MP	DR. K. K. KUMAR SAHOO, A.G.A	12297/2026
195	D-WP(C)/29496/2026 WP(C)/ /	CHIEF ENGINEER (BUILDING) WORKS DEPARTMENT MP	DR. K. K. KUMAR SAHOO, A.G.A	12298/2026
196	D-WP(C)/29518/2026 WP(C)/ /	M/S PATRA ENTERPRISERS MP	AKSHAYA KUMAR BEHERA	12299/2026